

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 981 OF 2007

Applicant/s Dr. P. P. Singh Respds. UOI & Cps.

Advocate for Applicant/s Shri S. N. Tiwari Advocate for Respondent/s Shri A. S. Pandey
Shri J. P. Ray

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>1</u>
	Hon^{ble} Mr. P. K. Prasad JM Hon^{ble} Mrs. Mangulika Kantam JM List has been served none appears for the applicant, it appears that applicant has lost his interest in prosecuting the matter. The O.A. is accordingly dismissed and for none prosecution. M. Kantam (JM) Shri Shri (JM)	

Contd. On Sheet No. _____